

The guidelines are to be followed by the State Governments/U.T. Administrations.

[English]

South African Tourists

6868. SHRI RAM PRAKASH CHAUDHARY: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Government propose to permit South African tourists to visit India; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI EDUARDO FALEIRO): (a) and (b). South African tourists of Indian origin do not require visas for entry into India. As far as other South African tourists are concerned, the Commonwealth Committee of Foreign Ministers on South Africa, in its forthcoming meeting in New Delhi, will deliberate on the subject of grant of visas to South African nationals.

Closure of Poultry Farms

6869. SHRI GURUDAS KAMAT: Will the Minister of AGRICULTURE be pleased to state:

(a) whether several poultry farms in North India have been closed;

(b) if so, the reasons thereof; and

(c) the steps taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI K.C. LENKA): (a) to (c). The information is being collected and will be laid on the table of the Sabha.

Unauthorised Constructions and Encroachments in Delhi

6870. SHRI ARJUN SINGH YADAV: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Delhi Police is vested with the responsibility of checking unauthorised constructions and encroachments on the public land;

(b) if so, the reasons for the large-scale unauthorised constructions and encroachment on the public land coming up in Delhi;

(c) whether there is any proposal to book the responsible police and civic officials who have failed to check the coming up of the unauthorised constructions and encroachments on the public land; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): (a) to (d). The information is being collected and will be laid on the Table of the House.

Representations from German Industries

6871. SHRI V. SREENIVASA PRASAD: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Indian Embassy in Bonn have received several representations from German industries during the current years:

(b) whether some of the industries have preferred their claims against their collaborators in India on account of some false statements;

(c) if so, the details thereof; and

(d) the action contemplated by the Government thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI EDUARDO FALEIRO): (a) No, Sir. The Indian Embassy in Bonn has not received any representation from German industries during 1991, other than commercial complaints which are dealt with according to the usual procedures.

(b) to (d). Does't arise Sir.

Ban on Cow Slaughter

6872. SHRISYED SHAHABUDDIN: Will the Minister of AGRICULTURE be pleased to state:

(a) the states and Union Territories which have enacted legislation to prohibit cow slaughter and whether such laws in some States cover cows, bulls, bullocks and even buffaloes of all ages;

(b) the State-wise list of cattle, other than milch-cows, which are covered by the ban;

(c) whether the State Governments and U.T. Administration concerned have made arrangements for the maintenance of old cattle which are covered by ban, after they are no longer of any economic value to their owners; and

(d) if so the estimate number of such cattle maintained by the State/U.T.'s and the estimated expenditure thereon during 1990-91?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI K.C. LENKA): (a) to (d). The information is being collected and will be laid on the Table of the Sabha.

Armed Forces (Special Powers) Act

6873. SHRISYED SHAHABUDDIN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the States and Union Territories where the Armed Forces (Special Powers) Act is in force;

(b) whether the exercise of special power by the armed forces have given rise to any allegation of use of excessive and unjustified forces against individuals and/or groups in any State;

(c) whether the Government have enquired into these allegations, and

(d) if so, the outcome thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): (a) to (d). Information is being collected and will be laid on the Table of the House.

Haj House, Bombay

6874. SHRISYED SHAHABUDDIN: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Haj House, Bombay has been completed;

(b) if so, the total cost of the project;

(c) if not, the expenditure incurred till March 31, 1991;

(d) whether it is owned by the Government or by the Haj Committee or any other body;

(e) whether there is any scheme for the